

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)
LOK SABHA
UNSTARRED QUESTION NO. 1267
(TO BE ANSWERED ON 23.11.2016)

VACANT POSTS IN CENTRAL GOVERNMENT ORGANISATIONS

À1267. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government proposes to review the policy with regard to the posts which remain vacant in a financial year and if so, the details thereof;
- (b) whether many posts are lying vacant in various central government organisations and if so, the details thereof;
- (c) whether the Government has set any target for zero pendency of vacant posts; and
- (d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a): As per extant policy, posts remaining vacant for one year or more are deemed to be abolished and can be revived with the approval of Department of Expenditure. At present there is no proposal to review the policy.

(b): The details of group-wise number of vacancies as available in the Annual Report on Pay and Allowances of Central Government Civilian employees for 2015-16 as on 01.03.2015 published by Pay Research Unit, Department of Expenditure, Ministry of Finance, is as follows:

Group	Number of sanctioned posts	Number of vacant posts	Percentage of vacant posts
A*	113279	16970	14.98
B (G)	133036	26849	20.18
B (NG)	194806	58760	30.16
C (NG)**	3208347	317968	9.91
Total	3649468	420547	11.52

*Includes some non-gazetted posts also.

**Erstwhile Group D Posts have been categorized as Group C after implementation of 6th CPC.

(c) & (d): It is the endeavour of the Government to take earnest action to fill up the vacant posts following due procedure. However no target has been fixed by this Department.
